

THE MINISTER OF CHAMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c) M/s. Burroughs Wellcome are reported to have imported 500 BU of Polymyxin B Sulphate during the year ended 31st August, 1983 for a c.i.f. value of Rs. 15.33 lakhs. Other details are not available. Information to the extent available would be collected and laid on the Table of the Lok Sabha.

Film Called '35 Years of Independence'

4042. **SHRIMATI PRAMILA DANDAVATE :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Film Division has produced a film called "35 years of Independence" depicting historical events of the country and the developmental activities ; and

(b) if so, whether it is a fact that in the film there is no mention of Emergency and change of Governments in 1977 and 1980 and if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : (a) and (b) The film "Thirty five years of Freedom" was designed to highlight landmarks in different developmental fields and India's role in international co-operation after independence, interspersed with important Republic Day and Independence Day functions. There is no mention of Emergency and change of Governments in 1977 and 1980 as these did not form a part of the subject matter of the film.

Abolition of Taxes on Drugs

4043. **SHRI N.K. SHEJWALKAR :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is any proposal to abolish taxes and duties on drugs with a view to reducing prices to the consumer ; and

(b) if so, the reaction of State Governments ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) Certain proposals for rationalisation of taxes and duties have been noted.

(b) State Governments have expressed their reservations on abolition of Sales tax.

देश में गैमेक्सीन पाउडर के उत्पादन के लिए लाइसेंस जारी करना

4044. श्री रामलाल राही : क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :-

(क) देश में कितने कारखाने गैमेक्सीन पाउडर का उत्पादन कर रहे हैं और जिस किस्म की गैमेक्सीन के लिए लाइसेंस जारी किए गए हैं, उसके बारे में कारखाना वार ब्यौरा क्या है ;

(ख) क्या यह सच है कि उत्तर प्रदेश में लगभग 49 फैक्टरियों में जिस गैमेक्सीन पाउडर का उत्पादन हो रहा है उसमें केवल 5 से 7 प्रतिशत तक गैमेक्सीन है जो मच्छरों को मारने में अक्षम है; और

(ग) यदि हां, तो इन कारखानों को इस किस्म की गैमेक्सीन का उत्पादन करने के लिए लाइसेंस जारी करने के क्या कारण हैं?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री राम चंद्र रथ) : (क) गैमेक्सिन, अल्कली एण्ड कैमिकल कार्पोरेशन आफ इंडिया (अब इंडियन एक्सप्लोजिक्स लिमिटेड) के वेनीन हेक्साक्लोराइड (बी. एच. सी.) फार्मूलेशनों का व्यापारिक नाम है। प्रतिवर्ष 5200 टन बी. एच. सी टैक्नीकल का निर्माण करने हेतु एक औद्योगिक लाइसेंस उनको 1966 में जारी किया गया था। यह लाइसेंस

उनको अपने उत्पादन का 50% स्वयं फार्मू-लेट करने की अनुमति देता है। कम्पनी ने सरकार को सूचित किया है कि उन्होंने गैमा-क्सिन फार्मूलेशनों का निर्माण बन्द कर दिया है।

(ख) और (ग) इस समय देश में गैमा-क्सिन का निर्माण नहीं किया जाता। तथापि

Cancellation of Kerosene Oil Depots

4045. SHRI BEEKHABHAI : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that some kerosene oil depots have been cancelled in Paharganj area, Circle Nos. 26 and 28 under Public Distribution System ; and

उपलब्ध सूचना के अनुसार, उत्तर प्रदेश में पेस्टिसाइड्स फार्मूलेशनों के निर्माण के लिए इन्सेस्किटीसाइड्स एक्ट 1960 के अधीन 42 निर्माण लाइसेंस प्रदान किए गए हैं।

5 से 7-1/2% शक्ति वाले वी. एच.सी. फार्मूलेशन मच्छरों को मारने के लिए नहीं हैं।

(b) if so, the names of the dealers and the specific reasons for the cancellation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) Yes, Sir.

(b) The details are as under :

Circle No.	Name of the licensee and address	Reasons
26.	M/s. Janta Sales Depot, Telmandi, Pharganj, New Delhi. Kerosene Licence No. 1921/78	(a) Sales made in excess of entitlement. (b) Stock was found in excess by 228 Ltrs. (c) Kerosene oil was issued more than once against food card in one fortnight violating existing instructions.
28.	M/s. Rajpati K. Oil Depot (Hawker) L.No. 90/72. 9544, Multani Dhanda, Pharganj, New Delhi.	The Licensee had not been functioning for several days and he had also not sent any information to the circle office.

Production and Marketing of Drugs by
M/s. Warner Hindustan without
Authority

4046. DR. A.U. AZMI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that Warner Hindustan, a multinational company is

marketing a number of items without any authority ; if so, names of the products, composition and since when manufacturing and marketing ;

(b) whether it is also a fact that this company is marketing a number of products even anti-TB drugs like Isokin Tablets, Isokin Liquid and antiseptics such as Listerine etc. without price approval ;